

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 778/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Pee Dee Retail Assets Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Renuka S. S.	Advocate for Petitioner	

COMMON ORDER

C.S.P. No. 777/230-232/NCLT/MB/MAH/2017

C.S.P. No. 778/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **17.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)